

Before the Appellate Tribunal for Electricity

(Appellate Jurisdiction)

I.A. No. 284 of 2012 in DFR- 943 of 2012

Dated : 16th October, 2012

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

West Central Railway

.... Appellant (s)

Versus

**Madhya Pradesh Electricity Regulatory
Commission & Ors.**

...Respondent (s)

Counsel for the Appellant/(s): Mr. R.V. Sinha
Applicant Mr. P.K. Singh

ORDER

It is stated that the conditional Order has been complied with by paying the cost to the charitable organisation.

The Registry is directed to verify the same and number the Appeal and post for Admission on **07.11.2012.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/vs